

Government of Jammu and Kashmir
Power Development Department
Civil Secretariat Jammu/Srinagar

NOTIFICATION

Jammu, the 10th September, 2025

S.O. 263 :- In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of all previous notifications issued on the subject, the Government hereby appoint the below mentioned Executive Engineer(s) of the Jammu & Kashmir Power Development Corporation (JKPDC) as "Estates Officer" for the purposes of the said Act within their respective jurisdiction as shown against each in respect of the public premises owned/controlled by J&K Power Development Corporation.

S.No.	Designation of the Officer	Jurisdiction
1.	Executive Engineer (CCD-I) NGHEP	NGHEP Ganderbal
2.	Executive Engineer CMD (SVP)	Old Ganderbal, USHP-I Sumbal (Ganderbal) MHP Phalgam (Anantnag)
3.	Executive Engineer CMD USHP-II	USHP-II Ganderbal
4.	Executive Engineer (CI&D) Srinagar	JKSPDC Premises falling under his jurisdiction and any other JKSPDC premises where no specific Estates officer is appointed.
5.	Executive Engineer GT Division Pampore	GT Division Pulwama
6.	Executive Engineer (CMD) LJHEP Baramulah	LJHP Baramulah,
7.	Executive Engineer CI&D Sopore	JKSPDC Premises falling under his jurisdiction and any other JKSPDC premises where no specific Estates officer is appointed.

8.	Executive Engineer CCD Kupwara	Karnah HEP, Old Karnah and Machil HEP Kupwara.
9.	Executive Engineer CI&D Jammu	JKSPDC Premises falling under his jurisdiction and any other JKSPDC premises where no specific Estates officer is appointed.
10.	Executive Engineer CMD Udhampur	Chanani-I, II, III Udhampur
11.	Executive Engineer CMD BHEP	BHEP-I and II Ramban, Doda
12.	Executive Engineer CCD-I LKHEP Thatri	LKHEP Kishtwar, Doda
13.	Executive Engineer CI&D Kishtwar	JKSPDC Premises falling under his Jurisdiction and any other JKSPDC premises where no specific Estates officer is appointed.
14.	Executive Engineer CCD Ujh	SEWA HEP Kathua
15.	Executive Engineer CCD-I Parnai HEP	Parnai HEP Poonch
16.	Executive Engineer EPD Jammu	Thermal Power Plant Rajouri
17.	Executive Engineer CCD Kirthal	Kirthal-I and II Kishtwar

By order of the Government of Jammu & Kashmir.

Sd/-

(Shailendra Kumar) IAS

Financial Commissioner (ACS)
Power Development Department

Dated. 10-10-2025

No:-PDD-PS/53/2025-05-PDD.

Copy to the:-

1. Secretary, Ministry of Power, Government of India, New Delhi.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. Joint Secretary (Jammu & Kashmir and Ladakh), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Divisional Commissioner, Jammu/Kashmir.

Shailendra Kumar

6. Secretary to the Government, Revenue Department.
7. Secretary to the Government, Law, Justice & Parliamentary Affairs Department.
8. Managing Director, J&K Power Development Corporation.
9. Director, Archives Archaeology and Museums, J&K.
10. General Manager, Government Press, Jammu / Srinagar for publication of the notification in the Government Gazette.
11. All Executive Engineer(s), JKPDC.
12. Private Secretary to Hon'ble Chief Minister, J&K
13. Private Secretary to Chief Secretary, J&K.
14. Private Secretary to Financial Commissioner (ACS), PDD.
15. Incharge Website, PDD
16. Notification file/Stock file.

Zakir Hussain Wani
10.10.2025
(Zakir Hussain Wani) JKAS

Additional Secretary to the Government